

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2826
ANSWERED ON:06.12.2001
HIGH COURT IN AHMEDABAD
HARIBHAI PARTHIBHAI CHAUDHARY;MANSINH PATEL

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have received any proposal from the Government of Gujarat regarding construction of the building of High Court in Ahmedabad;
- (b) if so, the details thereof; and
- (c) the reasons for not according approval to the said proposal?

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a) No, Sir.
- (b) The New building of Gujarat High Court has already been constructed at Sola, Ahmedabad with State Government funds, funds under the Centrally Sponsored Scheme relating to development of infrastructural facilities for judiciary and Additional Central Assistance from the Planning Commission.
- (c) Does not arise.